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C.A.No. 7253 OF 2002
ITEM No.1B
(For Judgment)

Court No. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 7253 of 2002

Manik Lal Majumdar & Ors. ... Appellant(s)

vs.

Gouranga Chandra Dey & Ors. ... Respondent(s)

Date: 12/01/2005 This matter was called on for pronouncement of Judgment today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.P. MATHUR
HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant (s)Mr. A K Ganguli, Sr. Adv.
Mr. Avijit Bhattacharjee, Adv.
Mr. Atanu Saikia, Adv.

For Respondent (s)Mr. Rajiv Mehta, Adv.

Hon'ble Mr. Justice G.P. Mathur pronounced judgment of the Court.

The appeal is disposed of in terms of the directions contained in the judgment. The parties shall bear their own costs.

Reportable.

(D.P. WALIA)
COURT MASTER

(VIJAY DHAWAN)
COURT MASTER

(Signed Judgment is placed on the file)